

**HIGH COURT OF JAMMU AND KASHMIR AT SRINGAR**

(Office of the Registrar General)

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**ORDER**

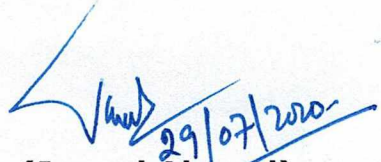
No: 148/GS

Dated: 29-07-2020

The following District & Sessions Judges (Selection Time Scale) are placed in the Super Time Scale of the Jammu and Kashmir Higher Judicial Service i.e. Rs. 70290-1540-76450 w.e.f. 08.04.2020 against the vacancies caused due to the elevation of three officers of Super Time Scale of the Jammu and Kashmir Higher Judicial Service as Hon'ble Judges of the High Court of J&K:

- i. **Shri Kikar Singh Parihar,**
- ii. **Shri Abdul Rashid Malik and**
- iii. **Shri Inder Singh.**

**By Order.**

  
(Jawad Ahmed)  
Registrar General

No: 2921-44/95

Dated: 29-07-2020

**Copy of the above forwarded to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Srinagar
4. Registrar Vigilance, High Court of J&K, Srinagar
5. Registrar Rules, High Court of J&K, Srinagar
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
..... for information.
7. Registrar Computers, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
8. S/Shri \_\_\_\_\_,  
concerned Judicial Officers.
9. Director Finance, High Court of J&K, Srinagar.  
..... for information and necessary action.

  
Registrar General